

1	2	3	4
US AID	(i) 1984-85	---	Rs. 1039.70 lakhs
(Area Project)	(ii) 1985-86	---	Rs. 952.01 lakhs
	(iii) 1986-87	---	Rs. 80.42 lakhs
DANIDA	(i) 1984-85	---	Rs. 919.64 lakhs
(Area Project)	(ii) 1985-86	---	Rs. 510.43 lakhs
(Denmark)	(iii) 1986-87	---	Rs. 820.61 lakhs
U. K. (DDA)	(i) 1984-85	---	£ 2.5 Million (Rs. 500 lakhs)
	(ii) 1985-86	---	£ 2,6 Million (Rs. 520 lakhs)
	(iii) 1986-87	---	£ 0.1 Million (Rs. 0.20 lakhs)

**Conversion of Bangalore Mysore
rail line**

822. SHRI V. KRISHNA RAO : Will the Minister of RAILWAYS be pleased to state :

(a) the progress achieved so far with regard to the completion of conversion of metre gauge railway into broad gauge between Bangalore and Mysore; and

(b) by what time this conversion work is likely to be completed ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Present progress of the work is 16%.

(b) Completion of this work will depend on availability of resources in the coming year.

**Recognition to Siddhartha Medical
College, Vijayawada (A.P.)**

824. SHRI S. PALAKONDRAYUDU : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Medical Council of India has not yet recognised the Siddhartha Medical College, Vijayawada, Andhra Pradesh; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) and (b). The College has not yet been recognised, as it does not fulfil the minimum requirements by way of staff, accommodation clinical facilities, equipment, laboratories, library etc. as prescribed by the Medical Council of India.

**Selection Procedure of Members of
Censor Board**

825. SHRI MANIK REDDY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the procedure of selection/nominating the members to the Censor Board and their duration of the term; and

(b) the number of Censor Boards functioning in the country ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) For the purpose of sanctioning films for public exhibition, Section 3(1) of the Cinematograph Act, 1952 (37 of 1952), empowers the Central Government to constitute a Board, called the Board of Film Certification, which shall consist of a Chairman and not less than